

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 05.10.2015

OA No. 291/00555/2014

Mr. S.S. Ola, counsel for applicant.
Mr. Anupam Agarwal, counsel for respondents.

Learned counsel for the applicant seeks permission to withdraw the Original Application. Permission granted.

In view of the above submission, the Original Application is dismissed as withdrawn.

(MS. MEENAKSHI HOOJA) (JUSTICE HARUN-UL-RASHID)
ADMINISTRATIVE MEMBER JUDICIAL MEMBER

Kumawat